#### COMMITTEE ON PUBLIC UNDERTAKINGS

#### COMMITTEE ON PUBLIC UNDERTAKINGS

(2002-2003)

# (THIRTEENTH LOK SABHA)

**FORTY-FIRST** 

#### STUDY TOUR REPORT - ENGINEERS INDIA LIMITED

Laid in the Lok Sabha on 26.11.2002

LOK SABHA SECRETARIAT

**NEW DELHI** 

November, 2002/ Agrahayana, 1924(s)

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January, 2002

List of officials of the Engineers India Limited who were present during discussion with the Committee on Public Undertakings at Mumbai on 18.01.2002.

### **COMMITTEE ON PUBLIC UNDERTAKINGS**

( 2002 2003 )

### **CHAIRMAN**

Prof. Vijay Kumar Malhotra

## MEMBERS, LOK SABHA

- 2. Shri Mani Shankar Aiyar
- 3. Shri Sudip Bandyopadhyay
- 4. Shri Ram Tahal Chaudhary
- 5. Shri Ajay Singh Chautala
- 6. Shri Shivraj Singh Chouhan
- 7. Smt. Sangeeta Kumari Singh Deo
- 8. Shri C. K. Jaffer Sharief
- 9. Shri K. E. Krishnamurthy
- 10. Shri Vilas Muttemwar
- 11. Dr. Prasanna Kumar Patasani
- 12. Shri Chandra Nath Singh
- 13. Shri Tarit Baran Topdar
- 14. Shri V. Vetriselvan
- 15. Shri Dinesh Chandra Yadav MEMBERS,RAJYA SABHA
- 16. Shri Suresh Kalmadi

- 17. Shri Kalraj Mishra
- 18. Shri Satish Pradhan
- 19. Shri K. Kalavenkata Rao
- 20. Shri Jibon Roy
- 21. Smt. Ambika Soni
- \*22 Shri Vikram Verma

#### **SECRETARIAT**

- 1. Shri John Joseph, Additional Secretary
- 2. Shri S. Bal Shekar. Director
  - 3. Shri R. KothandaramanDeputy Secretary
- 4. Shri Raj Kumar Under Secretary
- 5. Shri Girdhari Lal Executive Assistant
- \* Ceased to be Member of the Committee consequent upon his appointment as Minister w.e.f. 26.8.2002.

## INTRODUCTION

In pursuance of the procedure adopted under Rule 281 of the Rules of Procedure and Conduct of Business for laying the Study Tour Reports on the Tables of both the Houses of Parliament, I, the Chairman, Committee on Public Undertakings having been authorised by the Committee to lay the Study Tour Report on their behalf, lay this Forty-first Study Tour Report of the Committee on their discussions with the officials of Engineers India Ltd.

- 2. The Committee held discussions with the officials at Mumbai on 18.01.2002. A copy of the tour programme is annexed (Annexure-I).
- 3. The Committee considered and approved the Report at their sitting held on  $4^{\mbox{th}}$  September, 2002.
- 4. The Committee wish to express their thanks to Engineers India Ltd. for providing facilities during the visit of the Committee and for supplying necessary material and information required in connection with the Study Tour.
- 5. They would also like to place on record their sense of appreciation for the invaluable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

# PROF. VIJAY KUMAR MALHOTRA

CHAIRMAN, COMMITTEE ON PUBLIC UNDERTAKINGS

# New Delhi

22 November, 2002 - 01 Agrahayana, 1924(S)